

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3596
ANSWERED ON:15.05.2006
TARGET FOR NATIONAL WATERSHED DEVELOPMENT SCHEME
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Will the Minister of AGRICULTURE be pleased to state:

- (a) whether any targets have been fixed for implementation under the National Watershed Development Scheme;
- (b) if so, the targets fixed during the Tenth Five Year Plan and the achievement made, State-wise;
- (c) whether no official is held responsible even the event of achieving only minimum targets;
- (d) if so, the reaction of the Government in this regard; and
- (e) the remedial action taken by the Government to remove the shortcoming in implementation of the scheme?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a) to (e): The National Watershed Development Project for Rainfed Areas (NWDPR) is commonly understood as National Watershed Development Scheme. As per the information available, the physical and financial targets proposed by the States for 10th Five Year Plan and the achievements of this target for the first four years of 10th Five Year Plan (2002-06) are given in the enclosed table, which is self-explanatory.

NWDPR is under Macro Management of Agriculture Scheme in this Ministry. Under Macro Management, a Work Plan is prepared annually for several programmes including the above programme by the implementing States and approved by this Ministry every year. There is enough flexibility to the States for inter-scheme allocation of funds under the Macro Management of Agriculture Work Plans. Sometimes, because of this flexibility and other pressing priorities of the States, the required allocation is not given to this scheme under the Macro Management of Agriculture Work Plans and achievements of targets suffer accordingly.

State Governments are responsible for implementation of this programme and any administrative lapse or non-achievement of targets by individual officer is handled by the respective State Government. Government have already issued new guidelines known as 'WARASA JANSABHAGITA Guidelines' to overcome the shortcomings and problems found in the implementation of the programme.

Annexure

Table showing the Targets proposed by States for X Five Year Plan and Achievements made under NWDPR Programme

Fin- Financial (Rs. in lakh) ; Phy- Physical (Area in Hectare)

Sr. No. State / UT X Plan Targets proposed by States / Achievement from
UTs (Strategic Plan) 2002-03 to 2005-06
Financial Physical Financial Physical

1	Andhra Pradesh	3217.50	71500	1659.44	36674
2	Arunachal Pradesh	1350.00	22500	802.20	13410
3	Assam	1394.13	31544	468.13	9821
4	Bihar	1718.00	38168	286.45	6314
5	Jharkhand	5326.65	121114	3939.30	70810
6	Goa	1291.75	22721	501.17	8104
7	Gujarat	10125.00	225000	3751.67	83345
8	Haryana	850.00	19000	428.61	7687
9	Himachal Pradesh	1108.86	20821	734.90	11108
10	Jammu & Kashmir	3330.00	63787	73.31	725
11	Karnataka	13681.23	286250	6239.80	93756
12	Kerala	4303.00	72533	1659.05	28237
13	Madhya Pradesh	11100.00	246664	5019.96	155885
14	Chattisgarh	5797.41	130697	4287.53	81636
15	Maharashtra	9813.95	203599	4546.33	94295
16	Manipur	2167.50	39500	1336.20	24347

17	Mizoram	3600.00	60000	2828.40	38472
18	Meghalaya	2340.00	39000	1594.20	26571
19	Nagaland	2910.00	50454	2061.00	25841
20	Orissa	6211.15	138244	2244.99	51922
21	Punjab	1462.74	25194	567.09	9356
22	Rajasthan @	24699.17	546580	14570.49	316668
23	Sikkim	960.00	18302	759.93	11082
24	Tamil Nadu	16987.50	377500	6659.81	147995
25	Tripura	1767.00	29450	1135.52	18925
26	Uttar Pradesh	8968.50	202875	5782.22	133042
27	Uttaranchal	5435.01	90584	4240.36	68083
28	West Bengal	1848.76	38796	1054.53	8900
29	D&N Haveli	0.00	0	0.00	0
30	A & N Islands	237.23	3955	149.54	2499
	TOTAL	154002.04	3236332	79382.14	1585510